

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 325 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 19th January, 2021.

Sub:- Modification of leave.

Ref:- Your letter No. JCD.1/18/21/174 Dated 19th day of January, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.01.2021, along with modification of your earlier granted leave by granting you restricted holiday on 12.01.2021 and casual leave on 11.01.2021 with station leave permission from the evening of 08.01.2021 till the morning of 19.01.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/ 326 /A, dated 19.1.2020

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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